

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/3094/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court, Dhubri.

Dated Guwahati the 2nd Sept, 2020.

Sub: **Casual leave.**

Ref:- Your Email dated 29.08.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 29.08.2020, with station leave permission, with your official vehicle, at your own cost, from the evening of 28.08.2020 till the morning of 31.08.2020, has been granted, subject to adherence to the Lockdown protocols.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/3095/A, dated 2.9.2020

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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